

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

The 11<sup>th</sup> November, 2023

No. 287 /A : Consequent upon appointment of the candidates to the Post of District Judge in the Jharkhand Superior Judicial Service under Rule 4 (a) of "The Jharkhand Superior Judicial Service (Recruitment, Appointment & Conditions of Service) Rules, 2001", vide Notification No. 13/variety Niyukti-01/2023 Ka.-6328-6340 dated 09.11.2023 of the Department of Personnel, Administrative Reforms & Rajbhasha [with reference to Advt. No. 01/2022/ Apptt.] Government of Jharkhand, Ranchi, the 12 (twelve) newly appointed Officers (mentioned at column no. 2) are posted in the manner as mentioned in column no. 3 of the table given below from the date they assume the charges as such:-

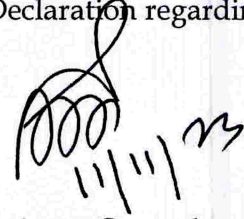
Sl. No.	Name of the newly appointed Officers	Place of posting on appointment as
1	2	3
1.	NAMITA CHANDRA	District & Additional Sessions Judge, Jamshedpur
2.	SHWETA DHINGRA	District & Additional Sessions Judge, Daltonganj
3.	PARAS KUMAR SINHA	District & Additional Sessions Judge, Dhanbad
4.	KUMAR SAKET	District & Additional Sessions Judge, Dhanbad
5.	SHIVNATH TRIPATHI	District & Additional Sessions Judge, Garhwa
6.	BHUPESH KUMAR	District & Additional Sessions Judge, Gumla
7.	AISHA KHAN	District & Additional Sessions Judge, Daltonganj
8.	NEETI KUMAR	District & Additional Sessions Judge, Rajmahal (Sahebganj)
9.	PRACHI MISHRA	District & Additional Sessions Judge, Khunti
10.	PAWAN KUMAR	Additional Judicial Commissioner, Ranchi
11.	RAJESH KUMAR BAGGA	District & Additional Sessions Judge, Giridih
12.	NARANJAN SINGH	District & Additional Sessions Judge, Simdega

By order of the Court  
Sd/- (Mohammad Shakir)  
Registrar General

Memo No. 4183 / Apptt. \_\_\_\_\_ Dated Ranchi, the 11<sup>th</sup> November, 2023

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Pr. Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Director Judicial Academy Jharkhand, Ranchi with a direction to prepare the training schedule immediately / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions Judges, Jamshedpur, Daltonganj, Dhanbad, Garhwa, Gumla, Sahebganj, Giridih, Simdega, Khunti & the Judicial Commissioner, Ranchi (to accept joining of the respective newly appointed Officers alongwith Medical Certificate as required under Rule 52 of the Jharkhand Service Code & Declaration regarding non

accepting/giving the dowry at the time of marriage) for information & needful and Mr./Ms. Namita Chandra, Shweta Dhingra, Paras Kumar Sinha, Kumar Saket, Shivnath Tripathi, Bhupesh Kumar, Aisha Khan, Neeti Kumar, Prachi Mishra, Pawan Kumar, Rajesh Kumar Bagga, Naranjan Singh, with a direction to submit their joining on 28.11.2023 alongwith all credentials before concerned Principal District & Sessions Judge/ Judicial Commissioner including the Medical Certificate as required under Rule 52 of the Jharkhand Service Code & Declaration regarding non accepting/giving the dowry.



Registrar General